

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FASHION INFLUENCE CLOTHING INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 03-12-2024; List of Stakeholders as on Date: 31-12-2024; Name of IP: Mr. Duraisamy V; Process Number: 1; Last 5 digit of registration number: 11862

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1626500				NA
2	Liquidation costs incurred till date				625098				NA
3	Secured financial creditors	1	306292559	1	306292559				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	2	40316607	2	40316607				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	72500789	7	71850789		625000		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	419109955	10	420711553		625000		